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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 56/58-59/NCLT/AHM/2016 (New)  
Co. Appeal. No. 5/58-59/CLB/MB/2014 (Old)**

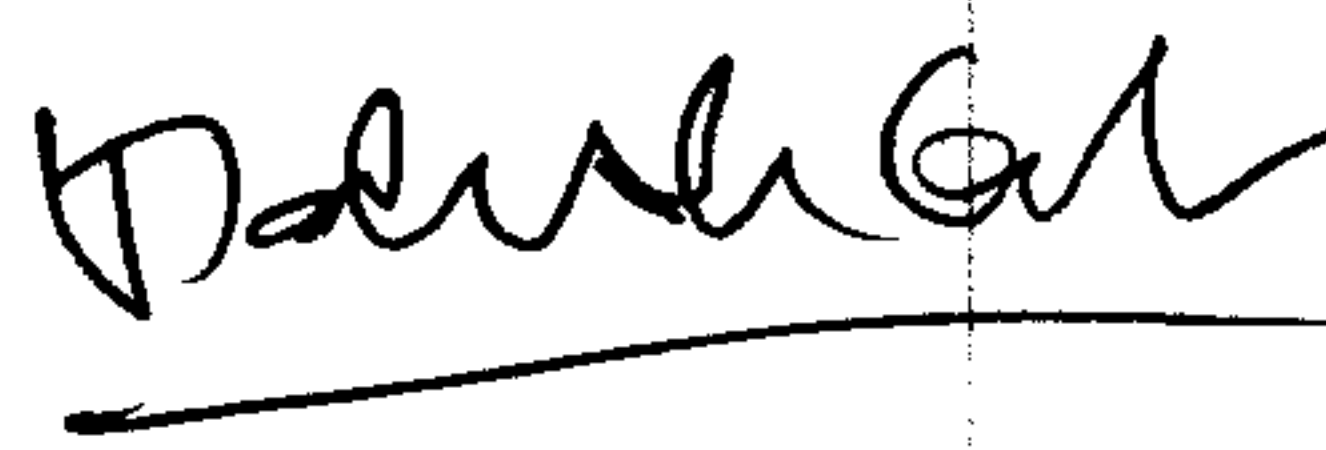

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018**

Name of the Company: National Multi Commodity Exchange of India Ltd.  
V/s.  
Neptune Overseas Ltd. & Ors.

Section of the Companies Act: Section 58 and 59 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	MAHESH C GUPTA	PCS	National Multi Commodity Exchange India (Appellant)	
2.	HITESH BUCH	PCS	(for R1, 3 & 5)	

**ORDER**

Learned PCS Mr. M C Gupta present for Appellant. Learned PCS Mr. Hitesh Buch present for Respondents no. 1, 3 and 5. None present for other Respondents.

It is represented by both sides that SLP is pending before Hon'ble Supreme Court of India.

List the matter on 14.03.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 22nd day of January, 2018.